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**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.410/2018

Date of decision: 30.12.2019

**CORAM:- R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).**

Shri Upendra Vilasrao Dhone
S/o. Vilasrao Dhone,
Aged 43 years,
Occ. Assistant Hydrogeologist
R/o. Flat No.102,
Nisarg Residency,
Sector-29,
Ravet Pradhikaran, Pune.

... Applicant.

(By Advocate Shri S. S. Gadre)

VERSUS.

1. Union of India,
Through the Secretary
Ministry of Water Resources
Shram Shakti Bhawan,
New Delhi-110001.
2. The Chairman
Central Ground Water
and Ministry of Water Resources
Government of India,
Bhujal Bhawan,
N. H. 4, Faridabad-121 001,
(Haryana) State.
3. The Regional Director
Central Ground Water Board

Central Region,
N. S. Building,
Civil Lines,
Nagpur-440001.

4. The Officer-In-Charge
Central Ground Water Board
Maharashtra State Unit,
Kendriya Sadan Akurdi,
Pune-411 044.

... Respondents.

(By Advocate Shri B. K. Ashok Kumar)

O R D E R (O R A L)

Per: R. VIJAYKUMAR, MEMBER (A)

1. When the case is called out, none appeared for the applicant.

2. Shri Rishi Ashok, proxy counsel for Shri B. K. Ashok Kumar, learned counsel for the respondents.

3. Neither the applicant nor his learned counsel appeared when the case was called out. It was noted during the hearing on 06.03.2019, that the applicant had claimed multiple reliefs in the OA and his counsel represented stating that he would file an amended OA and this was permitted in the circumstances to which reply was filed by the respondents on 23.08.2018 and four weeks time was granted to the applicant who now requested time to file rejoinder.

4. Thereafter, during the hearing on 28.11.2019, nobody appeared for the applicant not was any rejoinder filed. Even today, when the case was called

out, neither the applicant nor his learned counsel are present.

5. It appears that the applicant has lost interest in pursuing the matter.

6. In view of the above, the OA is dismissed in default for non-prosecution.

7. No order as to costs.

(R. N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

V.

SD
31/12/18

